

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. C.P. (IB)/249(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Spectrum Trimplex Pvt.Ltd.**  
**Vs.**  
**Vphrase Analytics Solutions**  
**Private Limited**

**Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Gaurav Shrawat appeared for the Petitioner/ Financial Creditor. Adv. Sonali Shelar a/w Adv. Amir Arsiwala appeared for the Respondent/ Corporate Debtor. The reply is stated to have been filed. The pleadings are complete. List this matter on **04.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**